

Delhi-Gurgaon Expressway was referred to the Central Vigilance Commission (CVC) on 24/09/2013 for further action to be taken by the Commission.

Declaration of Moradabad-Ramnagar-Bhatrojkhan-Karnaprayag road as NH

†1226. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that the 'Chardham Yatra' also passes through Moradabad-Ramnagar-Bhatrojkhan-Karnaprayag route;

(b) if so, by when Government would declare this route as a National Highway; and

(c) if not, whether Government would allocate funds for its maintenance considering its importance for 'Chardham Yatra'?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P): (a) to (c) The National Highway Nos. 123,94,108, 58 and 109 lead to Chardhams namely Yamnotri, Gangotri, Kedarnath and Badrinath in Uttarakhand. The Moradabad-Ramnagar-Bhatrojkhan-Karnaprayag is one of the longer routes connecting to Kedarnath and Badrinath through NH 58 and 109. The Moradabad-Ramnagar-Bhatrojkhan-Karnaprayag section passes through both the States of Uttar Pradesh and Uttarakhand. No proposal for its declaration as National Highway has been received either from Government of Uttar Pradesh or Government of Uttarakhand. Since this Ministry is primarily responsible for the development and maintenance of National Highways and other Centrally Sponsored Schemes in the country, the maintenance of this section does not come under the purview of this Ministry.

Guidelines for taxi aggregators

1227. DR. PRADEEP KUMAR BALMUCHU:
KUMARI SELJA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is contemplating to enact new Road Safety Laws to cover taxi aggregators in the light of 6th December, 2014 Uber rape incident; and

(b) if so, the details thereof?

† Original notice of the question was received in Hindi.